

Securities Appellate Tribunal
 IN THE COURT OF :Justice J. P. Devadhar, Presiding Officer/Dr. C.K.G. Nair, Member - I
 Coram - Presiding Officer/Member - 1
 CIVIL CAUSE LIST OF DATE :19/03/2018 - 10.30 A.M.

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
Admission				
		MA.NO. 51/2018 AND		
1	SEBI Appeal	54/2018	Sidhi Vinayak Tradelink Private Limited Vs. SEBI	Komal Chokhani, PCS Aditya Mehta, Adv. i/b The Law Point
		MA.NO. 52/2018 AND		
2	SEBI Appeal	55/2018	Mr. Seshadri Upadhyayula Vs. SEBI	Deepak Dhane,Adv. i/b Joby Mathew and Associates Mustafa Doctor, Sr.Adv. i/b The Law Point
		MA.NO. 53/2018 AND		
3	SEBI Appeal	56/2018	Kodhaty Chandrasekhar Rao Vs. SEBI	Deepak Dhane,Adv. i/b Joby Mathew and Associates Mustafa Doctor, Sr.Adv. i/b The Law Point
4	SEBI Appeal	58/2018	Animesh Chowdhury Vs. SEBI and Anr.	Anirban Ray,Adv. i/b A.N. Bhattacharyya and Co. Mustafa Doctor,Sr. Adv. i/b Desai and Diwanji
5	SEBI Appeal	61/2018	Mr. Ashwin Bhandari Vs. SEBI	Saurabh Bacchawat, Adv. i/b Manoj Jain, CS Aditya Chitale,Adv. i/b ELP
		MA.NO. 58/2018 AND		
6	SEBI Appeal	62/2018	Robinson Worldwide Trade Ltd. Vs. SEBI	Rinku Valanju, Adv. i/b R.V. Legal, Advocates Aditya Mehta, Adv. i/b The Law Point
		MA.NO. 60/2018 AND		
7	SEBI Appeal	70/2018	Mr. Santosh Kumar Pandey Vs. SEBI	Rinku Valanju, Adv. i/b R.V. Legal, Advocates Tomu Francis, Ad. i/b ELP

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>Admission Disposal</u>				
8	SEBI Appeal	227/2016	Mr. Yogesh G. Gemawat Vs. SEBI	Pradeep Sancheti, Sr. Adv - i/b-Suvan Law Advisors Mustafa Doctor, Sr. Adv. i/b The Law Point
9	SEBI Appeal	228/2016	Mr. Kamendra Chunilal Joshi Vs. SEBI	Keval Ponkiya, CA i/b Keval Ponkiya and Associates Mr. Aditya Chitale, Adv. i/b The Law Point
10	SEBI Appeal	156/2017	Sanjay Raghunath Prasad Gupta Vs. SEBI	Piyush Raheja, Adv i/b Santosh Thakur, Advocate Aditya Chitale. Adv. i/b The Law Point
11	SEBI Appeal	159/2017	Arvind Kumar Jagannath Prasad Gupta Vs. SEBI	Piyush Raheja, Adv i/b Santosh Thakur, Advocate Aditya Chitale. Adv. i/b The Law Point
<u>Admission - Disposal</u>				
12	SEBI Appeal	303/2016	Pratik Minerals Pvt. Ltd. Vs. SEBI	J.J. Bhatt, Adv. i/b Rinku Valanju, Advocate Pradeep Sancheti, Sr. Advocate i/b The Law Point
13	SEBI Appeal	306/2016	Shri Hiralal Popatlal Shah and Ors. Vs. SEBI	J.P.Sen, Sr. Adv i/b. S.K. Shelat, Advocate Pradeep Sancheti, Sr. Advocate i/b The Law Point
		MA.No. 342/2017 AND		
14	SEBI Appeal	370/2017	Shalibhadra Steel Pvt. Ltd. Vs. SEBI	Komal Chokhani, PCS Pradeep Sancheti, Sr. Adv. i/b The Law Point

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Sr No.	Case Type	MA No.	Name of Parties	Name of Advocates
15	SEBI Appeal	MA No. 344/2017 AND 372/2017	Shankeshwar Metals Pvt. Ltd. Vs. SEBI	Komal Chokhani, PCS Pradeep Sancheti, Sr. Adv. i/b The Law Point
16	SEBI Appeal	MA No. 345/2017 AND 374/2017	Rudra Securities and Capital Ltd. Vs. SEBI	Rinku Valanju, Adv. i/b R.V. Legal Pradeep Sancheti, Sr. Adv. i/b The Law Point
17	SEBI Appeal	MA No. 346/2017 AND 375/2017	Vashi Constructions Pvt. Ltd. and Others Vs. SEBI	Rinku Valanju, Adv. i/b R.V. Legal Pradeep Sancheti, Sr. Adv. i/b The Law Point
18	SEBI Appeal	MA No. 347/2017 AND 376/2017	Dhanlaxmi Lease Finance Ltd. and Ors. Vs. SEBI	Rinku Valanju, Adv. i/b R.V. Legal Pradeep Sancheti, Sr. Adv. i/b The Law Point
Admission Disposal				
19	SEBI Appeal	MA No. 347/2016 AND 416/2016	Shri Tushar Shah Vs. SEBI	Shyam K. Shelat, Advocate i/b Shelat Associates Pulkit Sukhramani, Adv. i/b The Law Point
20	SEBI Appeal	MA No. 392/2016 AND 477/2016	Shri Parag Shah Vs. SEBI	Shyam K. Shelat, Advocate i/b Shelat Associates Pulkit Sukhramani, Adv. i/b The Law Point
Admission Disposal				
21	SEBI Appeal	378/2016	Top Telemedia Ltd. and Anr. Vs. SEBI	P.N. Modi, Sr. Adv.- i/b Joby Mathew Associates Gaurav Joshi, Sr. Adv. i/b Juris Corp

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22	SEBI Appeal	379/2016	Deep Kumar Trivedi Vs. SEBI	Deepak Dhane, Adv. i/b Joby Mathew Associates Gaurav Joshi, Sr. Adv. i/b Juris Corp
23	SEBI Appeal	42/2017	Mr. Victor Fernandes and Anr. Vs. SEBI and Ors.	Mr. Victor Fernandes - Appellant in person F.DeVitre, SA-R1, R. Boatwala, Adv R2, J. Dwarkadas, SA-R3
		MA. NO. 179/2017 AND		
24	SEBI Appeal	127/2017	SIC Stocks and Services Pvt. Ltd. Vs. SEBI	S. Bachhawat, Adv. i/b Prakash Shah and Associates Kumar Desai, Adv. i/b Legasis Partners
25	SEBI Appeal	149/2017	Jagdish C. Vora Vs. SEBI	Mr. Jaikishan Lakhwani, Adv-i/b Mr. Anand Narayan, Mr. Durgesh Khanapurkar, Advocate-i/b Juris Corp
		MA. NO. 210/2017 AND		
26	SEBI Appeal	162/2017	Mavens Biotech Ltd. Vs. BSE Ltd. and CSE Ltd.	Nirman Sharma, Adv. i/b Dr. S. K. Jain, PCS P.N.Modi, Sr. Adv. i/b The Law Point-R1, None for R2
27	SEBI Appeal	232/2017	Shri Lakhi Prasad Kheradi Vs. SEBI	Ashok Bansal, Adv. i/b Lakhi Prasad Kheradi Aditya Mehta, Adv. i/b Desai and Diwanji
28	SEBI Appeal	378/2017	Siddharth Sanghi and Anr. Vs. SEBI	Prakash K. Shah, Advocate Mustafa Doctor, Sr. Adv. i/b The Law Point

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Sr No.	Case Type	MA NO. 352/2017 & MA NO 353/2017 AND	Name of Advocates
29	SEBI Appeal	387/2017	Pagita Leasing and Finance Company Ltd. Vs. Bombay Stock Exchange P.N. Modi, Sr. Adv. i/b Sanghi and Company Gaurav Joshi, Sr. Adv. i/b ELP
30	SEBI Appeal	MA NO. 354/2017 AND 388/2017	Pagita Leasing and Finance Company Ltd. Vs. SEBI R. K. Sanghi, Adv. i/b Sanghi and Company Aditya Mehta, Adv. i/b Legasis Partners


Section Officer cum Court Officer
प्रतिभूति अपीलीय न्यायाधिकरण
SECURITIES APPELLATE TRIBUNAL
मुंबई / MUMBAI - 21.